

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-512**

IB-2165/ND/2019

IA/5828/2022, Contempt Petition-35/2023

**IN THE MATTER OF:**

Laxmi Dia Jewel Pvt. Ltd.

**....Applicant**

**Vs.**

Shree Ashtvinayak Gems & Stones Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC Liq.

**Order delivered on 22.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent : Mr. Anup Kumar D Sayare, Mr. Sandeep Nagar,  
Ms. Anushree Banerji, Advs. for R-1 in IA/5828/2022

For the Liquidator : Mr. Suman Kumar Verma, Mr. Vinod Chaurasia, Advs.

For the SBD : FCA R.K. Raman

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA/5828/2022:-**

Heard the submissions made by the Ld. Counsel on behalf of Applicant and Ld. Counsel on behalf of R-1, R-2 and R-3. All the parties are directed to file their written submissions along with judicial decisions, if any. List the matter on

**03.06.2024.**

**Contempt Petition-35/2023:-**

Ld. Counsel on behalf of Liquidator is present. Ld. Counsel on behalf of Respondent (Suspended Management) is present and sought time to file the copy of the order sheet of the Criminal Court, wherein, the case filed by the SFIO against the same Directors is pending along with affidavit. List the matter on **03.06.2024.**

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**